

This is the finding of the Commission. I want to know the reaction of the Government to this report. Let the Home Minister react to this. What Shri Saifuddin Choudhury said was based on the Commission's finding and as Rabi Rayji has correctly said, it is not the question of allegation. When such complaints and charges were made, the Supreme Court itself appointed a Commission because the Tripura Government was not holding any enquiry and the Supreme Court directed the Tripura Government to allow this Commission to function. This Commission has said that the Tripura Government and the Army officers were trying to hush up the enquiry. This is the complicity of the State Government. (*Interruptions*)

SHRI K.V. THANGKABALU: Sir, in the police stations of West Bengal, with the help of CPI(M) volunteers, these barbaric acts are happening and nobody is preventing them. (*Interruptions*)

SHRI NIRMAL KANTI CHATTERJEE: Sir, the BJP and Congress (I) have united on economic and political matters. Today, that has been made clear by their not uttering a word about the Tripura incident. (*Interruptions*)

[*Translation*]

SHRI GUMAN MAL LODHA (Pali): Mr. Deputy Speaker Sir, I want to draw your attention towards a serious matter. On 27th November Shri Paras Dutt, General Secretary of Bhartiya Janata Party was assaulted in West Bengal. Shri Manoranjan Dutt, president of Midnapur district was also with him. The names of C.P.M. Workers who assaulted them are in the report and I am telling you... (*Interruptions*) Their names are : Kalipada Singh, Mihir Hansada, Viren Kila, Niranjan Singh, Sanyasi Ghosi, Anil Payra, Kagali Ojha... (*Interruptions*) Tapanpatra and his brother Mantru were killed on 28th at Vorai gram in Mohanpur while they were

making a stage—Killers, names are: Ramani Jana, Manoranjan Chanda and Ravindra Das. Avinash Das was again assaulted on the same day and the assaulter was Shyam-pada Acharya. (*Interruptions*) Avinash Babu was bleeding profusely and Dr. Sanska was also seriously injured. Amulya Jana, Mantu Panda, Prabhatkar, Krishnapada Giri, Binay Mishra, Kedar Senapati, Ram Krishna Paricha and Haripada Giri were the assaulters... (*Interruptions*) Hon. Home Minister should make a statement on this issue and should dismiss the antidemocratic Government. (*Interruptions*) Do they wish that no political party may function there? (*Interruptions*) We approached the Home Secretary and the State Government and urged that an enquiry should be made in the matter... (*Interruptions*) Fatal attack is being made on our party workers and we are asked to investigate it in Uttar Pradesh. (*Interruptions*) They have created a jungle rule there. Other party workers are not heard. They do not allow other parties to work there. (*Interruptions*) I request that both these incidents should be investigated. The West Bengal Government has proved a complete failure... (*Interruptions*) Freedom of speech has been provided to all by the Constitution. It should be defended (*Interruptions*)

SHRI RAM VILAS PASWAN: Mr. Deputy Speaker, Sir, Shri Saifuddin sahib has raised a very serious matter. Tribals of the whole country are drifting away from the mainstream. It has been discussed again and again. An hon. Member has stated about the report of a Commission. I think there should be no objection either to the Ruling Party or to the opposition if findings of the Commission may be laid on the Table of the House. Hon. Home Minister should make a statement about it. I am of the opinion that you must take positive steps to curb such incidents taking place anywhere. Otherwise the condition in which the tribals are living and the incidents of atrocities taking place everywhere, if ignored by the House,